

**DIRECTORATE GENERAL OF FOREIGN TRADE
DES-VI (FOOD & MISC)**

Meeting No. 02/18 scheduled for 18.05.2017 was held on 07.07.2017 for the licensing year 2017-18 to consider cases under Duty Exemption/Remission Schemes (Chapter-4) of Foreign Trade Policy 2015-20 pertaining to Food & Mics. Products under the Chairmanship of Sh. J V Patil, Addl. DGFT. Following members were present in the meeting.

S.No.	Name of the Officer	Designation	Department
Technical Authority in attendance			
1.	Sh. Bikram Nath	Assistant Director	MFPI
Officers in attendance			
1.	Sh. Kailash Chand Meena	DDG	DGFT
2.	Sh. Ashok Chander Bhatt	FTDO	DGFT

Decision taken in each case is enumerated below. Ad-hoc norms fixed in this meeting are valid for a period of 2 years reckoned from the date of ratification as per para 4.12(a)(vi) of Hand book of procedure of FTP 2015-20 updated as on 01.04.2015.

xxx

1	23 Case No.:1/2/85- ALC3/2017	Party Name: OLAM AGRO INDIA PRIVATE LIMITED	Meet No/Date:2/85- ALC3/2017 18.05.2017	Status:
	HQ File 01/85/050/00011/AM18/	RLA File :05/24/040/00631/AM17/	Lic.No/Date:0510401946 15.03.2017	Deferred
	The committee noted that comments are awaited from Ministry of Food Processing Industries and decided to remind them.			

[Signature]

2	24 Case No.:2/2/85- ALC3/2017	Party Name: COMPACT INDIA PVT.LTD.,	Meet No/Date:2/85- ALC3/2017 18.05.2017	Status:
	HQ File 01/85/050/00012/AM18/	RLA File 05/23/040/00612/AM17/	Lic.No/Date:0510402136 03.04.2017	Deferred
	The committee noted that hard copy of the application has not been received despite a email sent to CLA, New Delhi on 12.05.2017 and decided to remind CLA.			

[Signature]

3	25 Case No.:3/2/85- ALC3/2017	Party Name:GELTEC PRIVATE LIMITED	Meet No/Date:2/85- ALC3/2017 18.05.2017	Status:
	HQ File 01/85/050/00013/AM18/	RLA File 03/94/040/01004/AM17/	Lic.No/Date:0310810971 06.02.2017	Deferred
	The committee noted that comments are awaited from Department of Pharmaceuticals and decided to remind them.			

[Signature]

[Signature]
KAILASH CHAND MEENA
Deputy Director General
Directorate General of Foreign Trade
Udyog Bhawan, New Delhi

4	26 Case No.:4/2/85- ALC3/2017	Party Name:KAMALA CONSUMER CARE PVT LTD	Meet No/Date:2/85- ALC3/2017 18.05.2017	Status:
	HQ File :01/85/050/00014/AM18/	RLA File :09/24/040/00439/AM17/	Lic.No/Date:0910064530 26.12.2016	Deferred
	The committee noted that comments are awaited from Ministry of Food Processing Industries and decided to remind them.			

Healt

5	27 Case No.:5/2/85- ALC3/2017	Party Name: KAMALA CONSUMER CARE PVT LTD	Meet No/Date:2/85- ALC3/2017 18.05.2017	Status:
	HQ File 01/85/050/00015/AM18/	RLA File 09/24/040/00440/AM17/	Lic.No/Date:0910064529 26.12.2016	Deferred
	The committee noted that comments are awaited from Ministry of Food Processing Industries and decided to remind them.			

Healt

6	28 Case No.:6/2/85- ALC3/2017	Party Name: ARJUNA NATURAL EXTRACTS LIMITED	Meet No/Date:2/85- ALC3/2017 18.05.2017	Status:
	HQ File 01/85/050/00016/AM18/	RLA File 10/24/040/00102/AM17/	Lic.No/Date:1010059708 07.02.2017	Deferred
	The committee noted that comments are awaited from Ministry of Food Processing Industries and decided to remind them.			

Healt

7	29 Case No.:7/2/85- ALC3/2017	Party Name: SRIAM LABS PRIVATE LIMITED	Meet No/Date:2/85- ALC3/2017 18.05.2017	Status:
	HQ File 01/85/050/00017/AM18/	RLA File 09/24/040/00531/AM17/	Lic.No/Date:0910064548 04.01.2017	Deferred
	The committee noted that comments are awaited from Department of Pharmaceuticals and decided to remind them.			

Healt

Gone
KAILASH CHAND MEENA
Deputy Director General
Directorate General of Foreign Trade
Udyog Bhawan, New Delhi

8	30 Case No.:8/2/85- ALC3/2017	Party Name: JABS INTERNATIONAL PVT.LTD.	Meet No/Date:2/85- ALC3/2017 18.05.2017	Status:
	HQ File 01/85/050/00018/AM18/	RLA File 03/94/040/01029/AM17/	Lic.No/Date:0310811385 22.02.2017	Deferred
	The committee noted that comments are awaited from Ministry of Food Processing Industries and decided to remind them.			

Agelt

9	31 Case No.:9/2/85- ALC3/2017	Party Name: APEEJAY TEA LIMITED,	Meet No/Date:2/85- ALC3/2017 18.05.2017	Status:
	HQ File 01/85/050/00019/AM18/	RLA File 02/24/040/00237/AM17/	Lic.No/Date:0210207459 10.03.2017	Deferred
	The committee noted that comments are awaited from Tea Board and decided to remind them.			

Agelt

10	32 Case No.:10/2/85- ALC3/2017	Party Name: PIONEER CALICOS PRODUCTS PRIVATE LIMITED	Meet No/Date:2/85- ALC3/2017 18.05.2017	Status:
	HQ File 01/85/050/00020/AM18/	RLA File 31/83/040/00176/AM17/	Lic.No/Date:3110066629 21.03.2017	Deferred
	The committee decided to seek comments from Office of the Textile Commissioner, Mumbai.			

Agelt

11	33 Case No.:1/5/85- ALC3/2016	Party Name: SEAHATH CANNING COMPANY,	Meet No/Date:2/85- ALC3/2017 18.05.2017	Status:
	HQ File 01/85/050/00014/AM17/	RLA File 17/24/040/00124/AM16/	Lic.No/Date:1710006273 15.02.2016	Deferred
	The committee noted that comments are received from Ministry of Food Processing Industries and comments from CFRI are awaited. The Committed decided to remind CFRI.			

Agelt

Gone
KAILASH CHAND MEENA
Deputy Director General
Directorate General of Foreign Trade
Udyog Bhawan, New Delhi

12	34 Case No.:15/6/85- ALC3/2016	Party Name: ADITI HEALTH OILS PRIVATE LIMITED	Meet No/Date:2/85- ALC3/2017 18.05.2017	Status:
	HQ File 01/85/050/00042/AM17/	RLA File 02/24/040/00060/AM17/	Lic.No/Date:0210206805 01.07.2016	Rejected
	The committee noted that the firm is importing Rice Bran against export of Deoiled Rice Bran. The Committee is of the view that after extraction of it, the condition of value addition as specified under the duty exemption scheme of the <u>FTP 2015-20</u> would not be possible to fulfil by the firm. Therefore, the committee decided to reject the case. RA may take the consequential action as per Policy/Procedure.			

Heall

13	35 Case No.:15/9/85- ALC3/2016	Party Name: INDIA FOOD EXPORTS	Meet No/Date:2/85- ALC3/2017 18.05.2017	Status:
	HQ File 01/85/050/00096/AM17/	RLA File 53/24/040/00015/AM17/	Lic.No/Date:5310019209 07.09.2016	Deferred
	The committee noted the comments received from Ministry of Food Processing Industries and found there is norm for raw cashew to cashew. Hence, it was decided to seek clarification from the firm with regard to values additional and wastage aspects.			

Heall

14	36 Case No.:7/15/85- ALC3/2016	Party Name: KERRY INGREDIENTS INDIA PVT LTD	Meet No/Date:2/85- ALC3/2017 18.05.2017	Status:
	HQ File 01/85/050/00150/AM17/	RLA File 03/94/040/00777/AM17/	Lic.No/Date:0310809755 13.12.2016	Deferred
	The Committee noted that Department of Pharmaceuticals has declined to give comments. Therefore, Committee decided to refer the matter to Ministry of Food Processing Industries.			

Heall

15

37 Case No.:2/17/85-ALC3/2016	Party Name: EMPIRE TOBACCO COMPANY PVT. LTD.	Meet No/Date:2/85- ALC3/2017 18.05.2017	Status:
HQ File 01/85/050/00164/AM17/	RLA File 03/94/040/00847/AM17/	Lic.No/Date:0310810129 27.12.2016	Approved
The Committee noted the comments of DIPP furnished vide their communication No. 7/190/2017-TSW/53 dated 12.07.2017. On the basis of DIPP's comments, the Committee decided to fix the ad-hoc input output norms as under:-			
Export Item	Quantity (nos.)	Import Item	Quantity (Kgs.)
Filter Cigarettes 80 MM consisting of cut tobacco 8251.8 Kgs.	1,20,00,000	Cut Tobacco	8664.386

RA may take consequential action as per policy/provision.

Gone

KAILASH CHAND MEHTA
Deputy Director General
Directorate General of Foreign Trade
Udyog Bhawan, New Delhi

Heall

16	38 Case No.:3/17/85-ALC3/2016	Party Name: AHURA MAZDA MFG. CO. PVT. LTD.	Meet No/Date:2/85- ALC3/2017 18.05.2017	Status:																											
	HQ File :01/85/050/00165/AM17/	RLA File :03/94/040/00907/AM17/	Lic.No/Date:0310810296 04.01.2017	Approved																											
	The Committee noted the comments of DIPP furnished vide their communication No. 7/191/2017-TSW/65 dated 01.05.2017. On the basis of DIPP's comments, the Committee decided to fix the ad-hoc input output norms as under:-																														
	<table border="1"> <thead> <tr> <th>Export Item</th> <th>Quantity (nos.)</th> <th>Import Item</th> <th>Qty (in numbers)</th> </tr> </thead> <tbody> <tr> <td rowspan="3">Mulig Shelv UT 58x34x90</td> <td rowspan="3">50,000</td> <td>Screw MFX M5x144.8 TF S5</td> <td>Net to Net</td> </tr> <tr> <td>Screw PF 6 S M 6x25 4.8 SPEC S 5</td> <td>Net to Net</td> </tr> <tr> <td>Key HEXAGO N-4 MM ZN PL</td> <td>Net to Net</td> </tr> <tr> <td rowspan="3">Mulig Shelv UT 58x34x162</td> <td rowspan="3">50,000</td> <td>Screw MFX M5x144.8 TF S5</td> <td>Net to Net</td> </tr> <tr> <td>Screw PF 6 S M 6x25 4.8 SPEC S 5</td> <td>Net to Net</td> </tr> <tr> <td>Key HEXAGO N-4 MM ZN PL</td> <td>Net to Net</td> </tr> <tr> <td rowspan="3">Mulig Shelv UT 120x34x 162</td> <td rowspan="3">50,000</td> <td>Screw MFX M5x144.8 TF S5</td> <td>Net to Net</td> </tr> <tr> <td>Screw PF 6 S M 6x25 4.8 SPEC S 5</td> <td>Net to Net</td> </tr> <tr> <td>Key HEXAGO N-4 MM ZN PL</td> <td>Net to Net</td> </tr> </tbody> </table>				Export Item	Quantity (nos.)	Import Item	Qty (in numbers)	Mulig Shelv UT 58x34x90	50,000	Screw MFX M5x144.8 TF S5	Net to Net	Screw PF 6 S M 6x25 4.8 SPEC S 5	Net to Net	Key HEXAGO N-4 MM ZN PL	Net to Net	Mulig Shelv UT 58x34x162	50,000	Screw MFX M5x144.8 TF S5	Net to Net	Screw PF 6 S M 6x25 4.8 SPEC S 5	Net to Net	Key HEXAGO N-4 MM ZN PL	Net to Net	Mulig Shelv UT 120x34x 162	50,000	Screw MFX M5x144.8 TF S5	Net to Net	Screw PF 6 S M 6x25 4.8 SPEC S 5	Net to Net	Key HEXAGO N-4 MM ZN PL
Export Item	Quantity (nos.)	Import Item	Qty (in numbers)																												
Mulig Shelv UT 58x34x90	50,000	Screw MFX M5x144.8 TF S5	Net to Net																												
		Screw PF 6 S M 6x25 4.8 SPEC S 5	Net to Net																												
		Key HEXAGO N-4 MM ZN PL	Net to Net																												
Mulig Shelv UT 58x34x162	50,000	Screw MFX M5x144.8 TF S5	Net to Net																												
		Screw PF 6 S M 6x25 4.8 SPEC S 5	Net to Net																												
		Key HEXAGO N-4 MM ZN PL	Net to Net																												
Mulig Shelv UT 120x34x 162	50,000	Screw MFX M5x144.8 TF S5	Net to Net																												
		Screw PF 6 S M 6x25 4.8 SPEC S 5	Net to Net																												
		Key HEXAGO N-4 MM ZN PL	Net to Net																												
RA may take consequential action as per policy/provision.																															

Heell

17	39 Case No.:5/17/85-ALC3/2016	Party Name: AHURA MAZDA MFG. CO. PVT. LTD.	Meet No/Date:2/85- ALC3/2017 18.05.2017	Status:																																			
	HQ File 01/85/050/00167/AM17/	RLA File 03/94/040/00940/AM17/	Lic.No/Date:0310810531 16.01.2017	Approved																																			
	The Committee noted the comments of DIPP furnished vide their communication No. 7/191/2017-TSW/64 dated 01.05.2017. On the basis of DIPP's comments, the Committee decided to fix the ad-hoc input output norms as under:-																																						
	<table border="1"> <thead> <tr> <th>Export Item</th> <th>Qty (nos.)</th> <th>Import Item</th> <th>Qty (in numbers)</th> </tr> </thead> <tbody> <tr> <td>KOMPL shoe shlf 50x35</td> <td>1,30,000</td> <td>Shelf Supp. O5/6, 8x16 ZN. PL SL DUPLO, With Plastic Sleeve</td> <td>Net to Net</td> </tr> <tr> <td>KOMPL shoe shlf 75x35</td> <td>1,30,000</td> <td>Shelf Supp. O5/6, 8x16 ZN. PI SL DUPLO, With Plastic Sleeve</td> <td>Net to Net</td> </tr> <tr> <td>KOMPL shoe shlf 100x35</td> <td>1,30,000</td> <td>Shelf Supp. O5/6, 8x16 ZN. PI SL DUPLO, With Plastic Sleeve</td> <td>Net to Net</td> </tr> <tr> <td rowspan="3">KOMPL shoe shlf 50x58</td> <td rowspan="3">73,000</td> <td>Ball Bear Slide 35x550 MM</td> <td>Net to Net</td> </tr> <tr> <td>Screw MLKX M 4x5 4.8 ZN. PL</td> <td>Net to Net</td> </tr> <tr> <td>EUROSCREW FX O6.2X30 5.8 ZN. PL OZD2</td> <td>Net to Net</td> </tr> <tr> <td rowspan="3">KOMPL shoe shlf 75x 58</td> <td rowspan="3">73,000</td> <td>Ball Bear Slide 35x550 MM</td> <td>Net to Net</td> </tr> <tr> <td>Screw MLKX M 4x5 4.8 ZN. PL</td> <td>Net to Net</td> </tr> <tr> <td>EUROSCREW FX O6.2X30 5.8 ZN. PL OZD2</td> <td>Net to Net</td> </tr> <tr> <td>KOMPL shoe shlf 100x58</td> <td>73,000</td> <td>Ball Bear Slide 35x550 MM</td> <td>Net to Net</td> </tr> </tbody> </table>				Export Item	Qty (nos.)	Import Item	Qty (in numbers)	KOMPL shoe shlf 50x35	1,30,000	Shelf Supp. O5/6, 8x16 ZN. PL SL DUPLO, With Plastic Sleeve	Net to Net	KOMPL shoe shlf 75x35	1,30,000	Shelf Supp. O5/6, 8x16 ZN. PI SL DUPLO, With Plastic Sleeve	Net to Net	KOMPL shoe shlf 100x35	1,30,000	Shelf Supp. O5/6, 8x16 ZN. PI SL DUPLO, With Plastic Sleeve	Net to Net	KOMPL shoe shlf 50x58	73,000	Ball Bear Slide 35x550 MM	Net to Net	Screw MLKX M 4x5 4.8 ZN. PL	Net to Net	EUROSCREW FX O6.2X30 5.8 ZN. PL OZD2	Net to Net	KOMPL shoe shlf 75x 58	73,000	Ball Bear Slide 35x550 MM	Net to Net	Screw MLKX M 4x5 4.8 ZN. PL	Net to Net	EUROSCREW FX O6.2X30 5.8 ZN. PL OZD2	Net to Net	KOMPL shoe shlf 100x58	73,000	Ball Bear Slide 35x550 MM
Export Item	Qty (nos.)	Import Item	Qty (in numbers)																																				
KOMPL shoe shlf 50x35	1,30,000	Shelf Supp. O5/6, 8x16 ZN. PL SL DUPLO, With Plastic Sleeve	Net to Net																																				
KOMPL shoe shlf 75x35	1,30,000	Shelf Supp. O5/6, 8x16 ZN. PI SL DUPLO, With Plastic Sleeve	Net to Net																																				
KOMPL shoe shlf 100x35	1,30,000	Shelf Supp. O5/6, 8x16 ZN. PI SL DUPLO, With Plastic Sleeve	Net to Net																																				
KOMPL shoe shlf 50x58	73,000	Ball Bear Slide 35x550 MM	Net to Net																																				
		Screw MLKX M 4x5 4.8 ZN. PL	Net to Net																																				
		EUROSCREW FX O6.2X30 5.8 ZN. PL OZD2	Net to Net																																				
KOMPL shoe shlf 75x 58	73,000	Ball Bear Slide 35x550 MM	Net to Net																																				
		Screw MLKX M 4x5 4.8 ZN. PL	Net to Net																																				
		EUROSCREW FX O6.2X30 5.8 ZN. PL OZD2	Net to Net																																				
KOMPL shoe shlf 100x58	73,000	Ball Bear Slide 35x550 MM	Net to Net																																				

Done

KAILASH CHAND MEENA
Deputy Director General
Directorate General of Foreign Trade
Udyog Bhawan, New Delhi

		Screw MLKX M 4x5 4.8 ZN. PL	Net to Net
		EUROSCREW FX 06.2X30 5.8	Net to Net
		ZN. PL OZD2	
RA may take consequential action as per policy/provision.			

Handwritten signature

18	40 Case No.:15/13/85-ALC3/2015	Party Name:P.C.KANNAN & CO	Meet No/Date:2/85-ALC3/2017 18.05.2017	Status:
	HQ File :01/85/050/00111/AM16/	RLA File :56/24/040/00014/AM16/	Lic.No/Date:5610004634 26.06.2015	Rejected
	The Committee considered the comments of MFPI furnished vide their O.M. No. 4(43)/2015-DGFT dated 24.04.2017 and found that it has been informed that firm is doing the process of cleaning only. As per para 4.04 of Duty Exemption Scheme of FTP authorisation shall not be available for simply cleaning, grading, re-packing etc. Therefore, committee decided to reject the case. RA may take the consequential action as per Policy/Procedure.			

Handwritten signature

19	41 Case No.:9/7/85-ALC3/2014	Party Name: PAHAL FOODS PVT LTD.	Meet No/Date:2/85-ALC3/2017 18.05.2017	Status:
	HQ File :01/85/050/00045/AM15/	RLA File :09/24/040/00646/AM14/	Lic.No/Date:0910059870 25.04.2014	Deferred
	The Committee noted that the relevant reply is not received from Zonal Office, Chennai. The Committee decided to remind Zonal Office, Chennai to expedite the reply			

Handwritten signature

20	Case No. 42	M/s. Signature Estates, Kolkata	N.C. M. No. 2/18 Dated 18.05.2017	Status
	F. No. 01/85/50/040/AM12/DES.VI	RLA F. No. 02/24/40/034/AM12	Lic.No./Date0210159359 dated 23.05.2011	Deferred
	Fixation of ad-hoc norms for export of Tea Bag with Tea packed in Tin Box etc. The Committee noted the comments of Tea Board furnished vide their letter No. LC/ALA/2013/8618 dated 10.04.2017 and decided to seek comments from MFPI.			

Handwritten signature

Handwritten signature
KAILASH CHAND MEENA
 Deputy Director General
 Directorate General of Foreign Trade
 Udyog Bhawan, New Delhi

21	Case No. 43	M/s. Rosemary International, Bangalore	NC M. No. 2/18 Dated 18.05.2017	Status
	F. No. 1/85/61/00001/AM17/DES.VI	E com Reference Number 07/16/915/12000/0483/7214		Rejected
The Committee noted the comments of MFPI and Spices Board furnished vide their Communications. No. 4(1)/2017-DGFT dated 27.02.2017 and No. MKT.FNM/003/2017/521 dated 12.05.2017 respectively. Since Spices Board has stated that import of Black Pepper Whole 500 GL comes under ineligible category and are not in favour of import of said item. Therefore, committee decided to reject the case. RA may take the consequential action as per Policy/Procedure.				

Handwritten signature

22	Case No. 44	Cashew Export Promotion Council of India	NC M. No. 2/18 Dated 18.05.2017	Status
	F. No. 01/85/171/177/AM17/DES.VI			Approved
Modification of SION existing at Sl. No. E 8 for export product "Cashew Kernel" The Committee noted the comments of MFPI and Directorate of Cashewnut and Cocoa Development furnished vide their communications. No. 4(2)/2017-DGFT dated 03.05.2017 and F.No.CS16/C03/16-17 dated 11.04.2017. After consideration the comments Committee decided to accept for SION amendment to allow import of 5.04 Kg of Raw Cashew for export of 1 KG of Cashew Kernel and recommended to DGFT for issue of Public Notice.				

Handwritten signature

23	45 Case No.:3/14/85-ALC3/2016	Party Name: NUTRI FLAVOURS PRIVATE LIMITED	Meet No/Date:2/85-ALC3/2017 18.05.2017	Status
	HQ File :01/85/050/00127/AM17/	RLA File :04/24/040/00101/AM17/	Lic.No/Date:0410162439 27.10.2016	Deferred
The committee noted that comments are awaited from Ministry of Food Processing Industries and decided to remind them.				

Handwritten signature

24	Case No. 46	M/s. Jindal Drugs Pvt. Ltd.	M. No. 2/18 dated 18.05.2017	Status
	F.No.01/85/50/148/AM17/DES.VI	Adv. Auth. No. & Date 0310809486 dated 01.12.2017	File No.- Hqrs/RLA 01/85/50/148/AM17 03/94/40/659/AM17	Deferred
		0310809487 dated . 01.12.2016	01/85/50/152/AM17 03/94/40/660/AM17	
		0310809483 dated 01.12.2016	01/85/50/141/AM17 03/94/40/642/AM17	

Handwritten signature

KAILASH CHAND MEENA
Deputy Director General
Directorate General of Foreign Trade
Udyog Bhawan, New Delhi

		0310809489 dated 01.12.2016	01/85/50/149/AM17 03/94/40/666/AM17	
		0310809488 dated 01.12.2016	01/85/50/151/AM17 03/94/40/665/AM17	
	Review of ad-hoc input output norms fixed in respect of export product "Cocoa Butter" against import of "Cocoa Beans- - Dried & Fermented"			
	The committee noted that comments of MFPI furnished vide their O.M. No. 3/DGFT/2011 dated 24.04.2017. The Committee considered the case and decided that MFPI will re-confirm their comments for import of 2.58 Kgs of Cocoa Beans for manufacture of 1 Kg of Cocoa Butter before fixation of norms.			

[Signature]

25	Case No. 47	M/s. Western India Cashew Co. Pt. Ltd.	NC M. No. 2/18 dated 18.05.2017	Status
	HQ F.No. 01/85/171/150/AM17/DES.VI	Ecom Ref No. 32/00/013/08700/0470/5726	RLA File No. 05/24/040/00485/AM17	Approved
	Request of firm for inclusion of Ecom. Ref. No. and RLA file number.			
	The Committee noted that the case of the firm for fixation of ad-hoc input output norms in terms of para 4.06 of HBP was considered by NC in its Meeting No. 1/85 which was held on 13.04.2017. However, in the minutes of the said meeting Ecom Reference No. and RLA file No. were not mentioned inadvertently. Firm made a request in this regard. The committee considered the request of the firm and decided to incorporate Ecom Ref No. 32/00/013/08700/0470/5726 and RLA File No. 05/24/040/00485/AM17 in the minutes of Meeting No. 1/85 which was held on 13.04.2017.			

[Signature]

26	Case No. 48	M/s. Western India Cashew Co. Pt. Ltd.	NC M. No. 2/18 dated 18.05.2017	Status
	HQ F.No. 01/85/171/059/AM15/DES.VI	Ecom Ref No 32/00/013/08700/0422/6534	RLA File No. 05/24/040/00520/AM15	Approved
	Request of firm for mention of RA File No. as 05/24/040/00520/AM15 instead of 05/24/40/526/AM15			
	The Committee noted that the case of the firm for fixation of ad-hoc input output norms in terms of para 4.06 of HBP was considered by NC in its Meeting No. 1/85 which was held on 13.04.2017. However, in the minutes of the said meeting RLA file No. was mentioned as 05/24/40/526/AM15 instead of 05/24/040/00520/AM15 inadvertently. Firm made a request in this regard. The committee considered the request of the firm and decided to incorporate RLA File No. as 05/24/040/00520/AM15 in the minutes of Meeting No. 1/85 which was held on 13.04.2017.			

[Signature]

[Signature]

KAILASH CHAND MEENA
Deputy Director General
Directorate General of Foreign Trade
Udyog Bhawan, New Delhi

27	Case No. 49	M/s. Shree Ram Industries, Jodhpur	N.C. M. No. 2/18 dated 18.05.2017	Status
	F.No. 01/85/50/084/AM13/DES.VI	RLA F.No. 13/24/40/00011/AM13	Adv. Auth. No.1310039791 dated 23.05.2012	Deferred
	Fixation of ad-hoc norms for export of Guar Gum Treated and Pulverised The Committed noted comments of MFPI furnished vide their O.M. No. 22/DGFT/2012 dated 10.04.2017 and decided to ask the firm source of import and also reasons for import as India is a predominant source of import item and export item covered in the case.			

Gone

KAILASH CHAND MEENA
Deputy Director General
Directorate General of Foreign Trade
Udyog Bhawan, New Delhi